

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Cr1.) No.2454/2022

(Arising out of impugned final judgment and order dated 10-01-2022 in WPCR No. 686/2020 passed by the High Court of Chhatisgarh at Bilaspur)

ROYDEN HAROLD BUTHELLO & ANR.

Petitioner(s)

VERSUS

THE STATE OF CHHATTISGARH & ORS.

Respondent(s)

(IA No. 37780/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 103694/2022 - EXEMPTION FROM FILING O.T., IA No. 102050/2022 - EXEMPTION FROM FILING O.T., IA No. 37781/2022 - EXEMPTION FROM FILING O.T., IA No. 107074/2022 - EXEMPTION FROM FILING O.T., IA No. 97749/2022 - INTERVENTION APPLICATION, IA No. 102048/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 59133/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 37782/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(Cr1) No. 7306/2022 (II-C)

(IA No. 94033/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 94035/2022 - EXEMPTION FROM FILING O.T.)

Date : 14-02-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Parties

Mr. Shyam Divan, Sr. Adv.
Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Adith Deshmukh, Adv.
Mr. D.MS. Galani, Adv.
Mr. Adith Deshmuh, Adv.
Ms. Tanya Shrivastava, Adv.
Mr. Neel Kamal Mishra, Adv.
Mr. Jatin Zaveri, AOR

For Respondent(s)

Dr. Abhishek Manu Singhvi, Sr. Adv
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Mr. Devashish Tiwari, Adv.SLP (Cr1.) No.2454/2022

Mr. Shibashish Misra, AOR

Mr. Vikramjeet Banerjee, A.S.G.

Mrs. Sairica Raju, Adv.

Mr. Rahul Mishra, Adv.

Mr. Samar Singh Kachwaha, Adv.

Mr. Arvind Kumar Sharma, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List on 21.02.2023.

**(RAJNI MUKHI)
COURT MASTER (SH)**

**(DIPTI KHURANA)
ASSISTANT REGISTRAR**